ITEM NO.37 COURT NO.6 SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 10787/2024

[Arising out of impugned final judgment and order dated 20-11-2023 in WC No. 12074/2023 passed by the High Court of Judicature at Allahabad]

AJAY VIJH Petitioner(s)

VERSUS

INDIAN BANKS ASSOCIATION & ORS. Respondent(s)

[Mr. Maninder Singh, Amicus Curiae assisted by Mr. Rajat Nair and Mr. Prabhas Bajaj, Advocates]
IA No. 73829/2024 - CONDONATION OF DELAY IN FILING
IA No. 153316/2025 - EXEMPTION FROM FILING O.T.
IA No. 153246/2025 - EXEMPTION FROM FILING O.T.

Date : 10-03-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ALOK ARADHE

For Petitioner(s) :Mr. Pankaj Agarwal, Adv.
Mr. Sunil Murarka, Adv.
Mr. Siddhant Sahay, Adv.
Mr. E. C. Agrawala, AOR

For Respondent(s) :Mr. Rajesh Kumar Gautam, AOR
Mr. Anant Gautam, Adv.
Mr. Deepanjal Choudhary, Adv.
Mr. Vibhu Sharma, Adv.
Ms. Likivi Jakhalu, Adv.
Mr. Aman Gahlot, Adv.
Mr. Rishi Chauhan, Adv.
Ms. Azal Aekram, Adv.

Ms. Radhika Gautam, AOR

Dr. N. Visakamurthy, AOR
Mrs. Archana Pathak Dave, A.S.G.
Ms. Gayatri Misra, Adv.
Ms. Arushi Singh, Adv.
Mr. Gaurang Bhushan, Adv.
Mr. Rajesh Kr. Singh, Adv.
Mr. Vijay Awana, Adv.

Signature Not Verified
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Date: 2026.03.10 18:01:50 IST
Reason:

Mr. Jagdish Chandra, Adv.
Mr. Gurmeet Singh Makker,aor, Adv.

Mr. Maninder Singh, Sr. Adv., Amicus Curiae
Mr. Prabhas Bajaj, AOR
Mr. Rajat Nair, Adv.
Mr. Rishabh Yadav, Adv.
Mr. Rangasaran Mohan, Adv.
Mr. Amarpal Singh Dua, Adv.
Mr. Milind Rai, Adv.

UPON hearing the counsel the Court made the following

O R D E R

List on 07.04.2026.

(KAPIL TANDON)
COURT MASTER (SH)

(NIDHI WASON)
ASSISTANT REGISTRAR